GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1378 ANSWERED ON:03.03.2011 AUTO-FUEL POLICY Shantha J.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether oil companies have failed to meet the deadline of 1 April, 2010 for switching to cleaner fuel as laid down by the auto fuel policy of 2003;
- (b) if so, the details therefor; and
- (c) the time by which it is likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

(a) to (c): No, Madam. As per the Auto Fuel Policy approved by the Cabinet in its meeting held on 3.10.2003, Bharat Stage (BS) IV Petrol & Diesel were to be introduced in 13 identified cities (Delhi/NCR, Mumbai. Kolkata, Chennai, Bangalore, Hyderabad including Secunderabad, Ahmedabad, Pune, Surat, Kanpur, Agra, Solapur and Lucknow) and BS-III in the rest of the country with effect from 1.4.2010. Accordingly, supply of BS-IV Petrol & Diesel in 13 identified cities and supply of BS-III Petrol & Diesel in Goa commenced from 1st April, 2010. However, due to significant increase in the demand for auto fuels, supply-side constraints and critical logistic issues including movement of products in large quantities, the Cabinet in its meeting held on 23.04.2010, approved introduction of BS-III MS/HSD in a phased manner between 1SI April, 2010 and 1st October, 2010. Accordingly, BS-III auto fuels were introduced in the entire country (other than 13 cities) between 1st April, 2010 and 22nd September, 2010.